

Office of the Registrar of Companies, Bihar-cum- Official Liquidator, High Court, Patna

Dated 27.02.2017

Template for Forwarding Documents for Uploading

Sl.No.		
1.	Subject	General circular
2.	Date of issue of document (DD/MM/YYYY)	10/02/2017
3.	Section/Division	Office of the Registrar of Companies, Bihar-cum- Official Liquidator, High Court, Patna
4.	Name/Designation of Approver	Registrar of Companies, Bihar-cum- Official Liquidator, High Court, Patna
5.	Name/Designation of Contributor	-
6.	Title of link for document to be uploaded	General circular, year 2016
7.	Date of uploading document (DD/MM/YYYY)	27.02.2017
8.	Section(s) of website under which document is to be uploaded	Quotations & Tenders
9.	Date of expiry/Archival(if applicable)	Last date of Tender on or before 20.03.2017 up to 5:00 p.m. Tender would be opened on 21.03.2017 at 2:15 p.m.

Submitted by:


(U. S. Patole)

Registrar of Companies, Bihar-cum-
Official Liquidator, High Court, Patna

Submitted Date: 27.02.2017

IN THE HIGH COURT OF JUDICATURE AT PATNA

In the matter of:

**M/s Jaiswal Engineering Works (P) Ltd. (In Liquidation)
Company Petition No. 17 of 2004**

TENDER NOTICE

Lot No. 1: Leasehold land admeasuring to Acre 2.89 along with building structures. Sheds situated at C/31, Phase-I, Adityapur, Industrial Area, Distt.-Jamshedpur (Jharkhand).

Reserve Price: Rs. 1,86,11,422/- **Earnest Money Deposit:** Rs. 18,61,500/-

Lot No. 2: Plant & Machinery, Furniture Fixture, AC, Cooler, Refrigerator, Motor Vehicles etc.

Reserve Price: Rs. 58,25,000/- **Earnest Money Deposit:** Rs. 8,74,000/-

Date of Inspection of property at the site: 10.03.2017, 11.00 AM.

Pursuant to the Orders of the Hon'ble Court, Patna. Separate Sealed Tenders are invited in the prescribed form for the sale of above cited assets and properties which should reach the office of the undersigned on or before 20.03.2017 upto 5.00 accompanied with interest free EMD by way of Bank Draft of any Nationalised Banks drawn in favor of "Official liquidator, High Court, Patna". For Details, kindly refer Tender Form and terms and conditions which can be obtained on payment of Rs. 1000/- from the office of undersigned.

Received tender would be opened on 21.03.2017 at 2.15 PM before the Hon'ble Company Judge, High Court, Patna.

The contents of the instant Tender Notice are informatory in nature and notice to interested parties, secured/unsecured creditor & contributories. The Tender Notice can be downloaded from our website: www.mca.gov.in"

(U.S. Patole)

Official Liquidator, High Court, Patna

Maurya Lok Complex, 'A'-Block, 4th Floor,
Patna Dak Bungalow Road, Patna-800001

Tel: No.: 0612-2221002, 2222172

Place : Patna

Dated : 10.02.2017

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